NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1095/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

SIGNATURE

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Punjab National Bank

V/s.

Anand Distiller Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION

1) Mr. Pan Kaj Advo Cate for Financial Debtes

a/w

2) Mr. Siddharth Mataliya

ib by Introlegal

ORDER

CP No. 1095/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner is present. None appeared from the side of Corporate Debtor.

Reserved for orders.

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR

Member (Judicial)